

SHRI K. L. NARASIMHAM: The Minister says that there was a quarrel between Gorakhpuri labour and the local labour. May I know, Sir, if it is not a fact that the workers' union there has been agitating against the Gorakhpur labour for the last several years in that particular area?

SHRI ABID ALI: Never agitating. One of the hon. Member's colleagues was on the Committee which was appointed in this connection and he always maintained that Gorakhpuri workers should not be removed from this area and their relations were very happy. Now, Sir, this gentleman has been defeated in the last general election, and we have received complaints that after the defeat of this Communist representative in this area, the Communists have become very aggressive and tension was there. To that extent complaints have been received.

SHRI K. L. NARASIMHAM: Sir, he is bringing irrelevant things here. He started with a quarrel at a toddy shop over a woman. Now he has drifted to elections. I should like to ask only one question. Is it not a fact that the Singareni Colliery Workers Union represented to the management that they should prevent Gorakhpuri labour from coming to this area anticipating trouble?

SHRI ABID ALI: No complaint to this effect has been received.

SHRI K. L. NARASIMHAM: May I know, Sir, if it is proposed to hold a public enquiry into the incident?

SHRI ABID ALI: A magisterial enquiry is taking place.

SHRI B. K. P. SINHA: May I know, Sir, if Government are aware that a very important Communist leader, Member of a particular State Assembly, demanded after these incidents that the Gorakhpuri labourers should be taken back to Gorakhpur, and may I know, Sir, if Government are prepared to concede this parochial demand of the Communists?

SHRI ABID ALI: No, Sir. There has been some demand recently. But, as I said earlier, this particular Member of the Communist Party was on the Committee and he had different views, might have changed his views after his defeat in the election, but Government is not going to accept this suggestion.

(Interruptions)

SHRI K. L. NARASIMHAM: Sir, he is . . .

MR. CHAIRMAN: He never brought the Party until you provoked him. Till then he was talking only about some natural sentiments.

SHRI ABID ALI: I have supplied him the information.

WRITTEN ANSWERS TO QUESTIONS

PRIVATE SECTOR OUTPUT

*205. **SHRI BABUBHAI CHINAI:** Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the proportion of private sector output to the total output at the beginning of the First Five Year Plan and the end of the First and the Second Five Year Plans; and

(b) what it is expected to be at the end of Third Plan?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): (a) and (b) It would not be possible to collect such data. If the hon. Member is interested to have the information regarding any particular industry/industries in the public/private sectors, I will be glad to supply the same.

DISCUSSION ON KASHMIR ISSUE IN U.N.O.

*217. **SHRI GURUDEV:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Kashmir issue is to be discussed in

the United Nations Organisation in the near future; and

(b) if so, at whose instance the discussion is to take place and what is India's attitude thereto?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) The Permanent Representative of Pakistan in the United Nations has made a request to the President of the Security Council for a meeting to consider the Kashmir situation. However, no date has been fixed for such a meeting yet.

Government feel that, as pointed out in our Permanent Representative's letter dated January 16, 1962, addressed to the President of the Security Council, this is a matter for a peaceful settlement by negotiation. As past experience has shown, such debates cannot bring about a settlement.

GOVERNMENT POLICY REGARDING PRICE-PAGE SCHEDULE

*218. SHRI GURUDEV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state what would be Government's future policy regarding the Price-Page Schedule for the newspapers published in the country consequent on the previous order having been quashed by the Supreme Court?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): In view of the Supreme Court's judgement declaring the Price-Page Schedule as invalid, it appears difficult to contemplate any further step in that direction.

DEPOSITS OF URANIUM IN RATNAGIRI DISTRICT

*219. SHRI B. D. KHOBARAGADE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that huge deposits of uranium have been found in the District of Ratnagiri in Maharashtra; and

(b) if so, whether any steps are being taken to exploit this mineral?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) No uranium deposit of significance, which can be exploited economically, has yet been found in the District of Ratnagiri in Maharashtra.

(b) Does not arise.

GRANTS TO SCHOOLS AND COLLEGES IN PUNJAB

*221. SHRI P. N. RAJABHOJ: Will the Minister of REHABILITATION be pleased to refer to the answer given to Unstarred Question No. 117 in the Rajya Sabha on the 27th February, 1961 and state:

(a) whether it is a fact that during the year 1961-62 Government have given grants to schools and colleges in Punjab which have displaced students;

(b) if so, the names of the schools and colleges which applied for this grant; and

(c) the amount of grant given to each school and college during the same period?

THE MINISTER OF REHABILITATION AND MINORITY AFFAIRS (SHRI MEHR CHAND KHANNA): (a) to (c) A statement giving the names of the schools and colleges to whom grants have been given during 1961-62 is laid on the Table of the Sabha.